

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. SAURABH PARTAP SINGH LALER

IA 59077/2019,134905/2019,174687/2019, in Petition(s) for Special Leave to Appeal (C) No(s). 901/2014

RAM LAKHAN & ORS.

Petitioner(s)

VERSUS

SWAMI DAYAL (DEAD) & ORS.

Respondent(s)

(Application for substitution of deceased respondent No. 1 to be listed

IA No. 134905/2019 - APPLICATION FOR SUBSTITUTION

IA No. 59077/2019 - APPLICATION FOR SUBSTITUTION

IA No. 174687/2019 - CONDONATION OF DELAY IN FILING SUBSTITUTION APPLN.)

Date : 22-03-2022 These matters were called on for hearing today.

For Petitioner(s)

Mr. Anurag Kishore, AOR

Mr. Ashish Kumar Chaurasiya, Adv.

For Respondent(s)

Mr. Vishwa Pal Singh, AOR

Mr. Ajit Pandey, Adv.

Ms. Kiran Bala Dewangan, Adv.

Mr. Jhingan Ashwani Omprakash, Adv.

Mr. Y.P. Singh, Adv.

UPON hearing the counsel, the Court made the following
O R D E R

Three weeks time, as a last chance, is granted to the learned counsel for the petitioner, to file affidavit along with proof of service of notice, already issued to proposed Lr. Nos. 1(1) to 1(5).

List again on 04.05.2022.

SAURABH PARTAP SINGH LALER
Registrar